

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/54403/2024 ARBA/1/2025	TATA PROJECTS LTD., UTTAR PRADESH VS ODISHA POWER TRANSMISSION CORPORATION LTD., BBSR	BIKASH MOHANTY VS	// (//
2	D-BLAPL/69/2025 BLAPL/100/2025	NILAMBAR PADHAN @ CHHOTA @ NARENDRA PADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /151 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000612/2023
3	D-BLAPL/39001/2024 BLAPL/101/2025	HEMA GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARIGAM /183 /2024 J.M.F.C., JHARIGAON(Nabarangapur) GR/0000179/2024
4	D-BLAPL/74/2025 BLAPL/102/2025	AMIYA RANJAN BALIARSINGH @ DABLU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /241 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000850/2024
5	D-BLAPL/38956/2024 BLAPL/103/2025	PABITRA KUMR KAR VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	NILGIRI /345 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000694/2024
6	D-BLAPL/92/2025 BLAPL/104/2025	GIRIDHARI DISARI VS STATE OF ODISHA	T.NARAYANA MURTY VS	PADWA /85 /2020 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000072/2020
7	D-BLAPL/84/2025 BLAPL/105/2025	BIJAY KUMAR PATRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	UDALA /280 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000784/2024
8	D-BLAPL/38966/2024 BLAPL/106/2025	SHARAD SUKALAL MALI @ AJAY VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /268 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001438/2024
9	D-BLAPL/151/2025 BLAPL/107/2025	BARUN PATRA @ SANAPETU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BAHALDA /133 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000101/2024
10	D-BLAPL/45/2025 BLAPL/108/2025	MANASH PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /224 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000207/2024
11	D-BLAPL/152/2025 BLAPL/109/2025	AMANJAYA NAYAK VS STATE OF ODISHA	SULOCHANA PATRO VS	BAIDYANATHPUR /503 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002293/2024

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12	D-BLAPL/143/2025 BLAPL/110/2025	CHITRA @ CHITRASEN BINDHANI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	JHARIGAM /199 /2024 J.M.F.C., JHARIGAON(Nabarangapur) GR/0000195/2024
13	D-BLAPL/39044/2024 BLAPL/111/2025	ISWARA NAYAK VS STATE OF ODISHA	PRINCEPEE RAY VS	TIKABALI /57 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000172/2024
14	D-BLAPL/37973/2024 BLAPL/55/2025	BASANTI DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	KENDRAPARA SADAR /325 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001250/2023
15	D-BLAPL/38721/2024 BLAPL/56/2025	SAUDAGARA NAYAK @ PENCH VS STATE OF ODISHA	GOPINATH PANDA VS	BARAMBA /180 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000261/2024
16	D-BLAPL/15/2025 BLAPL/57/2025	RAMAKANTA PAIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /134 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000112/2024
17	D-BLAPL/16/2025 BLAPL/58/2025	ANIL GUNTHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /55 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000053/2023
18	D-BLAPL/39080/2024 BLAPL/59/2025	TILAKARA NAIK VS STATE OF ODISHA	SASMITA NANDA VS	KESINGA /87 /2021 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000054/2021
19	D-BLAPL/27/2025 BLAPL/60/2025	REBE @ SUNIL MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	BRAHMANITARANG /90 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000127/2024
20	D-BLAPL/39187/2024 BLAPL/61/2025	GAJENDRA SINGH VS UNION OF INDIA (NCB)	SOMANATH SATAPATHY VS	NCB BHUBANESWAR /1 /2020 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000028/2020
21	D-BLAPL/39363/2024 BLAPL/62/2025	ASHUTOSH SHARMA VS STATE OF ODISHA(VIG.)	ABHAS MOHANTY VS	ROURKELA VIGILANCE /16 /2024 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp) GR/0000023/2024
22	D-BLAPL/39429/2024 BLAPL/63/2025	AJIT JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BEGUNIAPADA /532 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002379/2024
23	D-BLAPL/39156/2024	PRADEEP MAJHI	PRAFULLA KUMAR KHATEI	R.UDAYAGIRI /91 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/64/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
24	D-BLAPL/39247/2024 BLAPL/65/2025	ASHOK BARIK VS STATE OF ODISHA	PREETAM MISHRA VS	Spl/0000078/2023 BAUNISUNI /181 /2024 SPECIAL JUDGE,BAUDH(Baudh)
25	D-BLAPL/8/2025 BLAPL/66/2025	TRINATH BENIA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	Spl/0000134/2024 KORAPUT SADAR /157 /2024 S.D.J.M.,KORAPUT(Koraput)
26	D-BLAPL/38648/2024 BLAPL/67/2025	SANJAY NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	GR/0000808/2024 JAGATPUR /419 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
27	D-BLAPL/94/2025 BLAPL/68/2025	BISWAJIT NAYAK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	GR/0000973/2024 ANGUL TOWN /960 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul)
28	D-BLAPL/39129/2024 BLAPL/69/2025	SAMUEL RAITA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	GR/0002066/2024 R.UDAYAGIRI /91 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
29	D-BLAPL/96/2025 BLAPL/70/2025	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	Spl/0000078/2023 CAPITAL P.S. /357 /2007 S.D.J.M.,BHUBANESWAR(Khordha)
30	D-BLAPL/97/2025 BLAPL/71/2025	SARAT KUMAR MOHARANA VS STATE OF ODISHA	ARUPA NANDA DAS VS	GR/0003184/2007 GOPALPUR /322 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam)
31	D-BLAPL/39416/2024 BLAPL/72/2025	MANABHANJAN PADHI VS STATE OF ODISHA	SARAT KUMAR JENA VS	GR/0001524/2024 / /0 SPL JUDGE, KHALLIKOTE(Ganjam)
32	D-BLAPL/10/2025 BLAPL/73/2025	IMTIYAZ AHAMAD VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	2(A)CC/0000013/2024 KHANDAGIRI P.S. /822 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR
33	D-BLAPL/55/2025 BLAPL/74/2025	SATYARANJAN BEHERA @ RAJA VS STATE OF ODISHA	RAKESH BEHERA VS	TR/0000622/2024 KUAKHIA /412 /2024 S.D.J.M.,JAJPUR(Jajapur)
34	D-BLAPL/125/2025 BLAPL/75/2025	SALABEG NAIK @ SANJU @ SALU @ LILU VS	AMITAV TRIPATHY VS	CT/0002610/2024 SARANAKUL /77 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh)

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35	D-BLAPL/64/2025 BLAPL/76/2025	STATE OF ODISHA SUNIL NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TR/0000075/2024 KANTABANJI /91 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000023/2024
36	D-BLAPL/132/2025 BLAPL/77/2025	KANHA NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha)
37	D-BLAPL/86/2025 BLAPL/78/2025	ASUTOSH BALIARSINGH @ JAPU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TR/0000081/2024 KHURDA SADAR /241 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000850/2024
38	D-BLAPL/90/2025 BLAPL/79/2025	BHUBAN GARADA VS STATE OF ODISHA	MANORANJAN PADHY VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000061/2024
39	D-BLAPL/133/2025 BLAPL/80/2025	ANSUMAN @ SAGAR KUMAR APATA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIMAPADA /254 /2022 J.M.F.C.,NIMAPARA(Puri) GR/0000702/2022
40	D-BLAPL/138/2025 BLAPL/81/2025	RAJAT DAS VS STATE OF ODISHA	MD.RIAZ VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000116/2024
41	D-BLAPL/141/2025 BLAPL/82/2025	SK.NOSAD ALAM VS STATE OF ODISHA	MD. GOLAM MADANI VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000015/2024
42	D-BLAPL/154/2025 BLAPL/83/2025	MADHUSUDAN BEHERA @ MADHUA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /131 /2023 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000397/2023
43	D-BLAPL/37914/2024 BLAPL/84/2025	GANGA NAYAK VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	KUMBHARAPARA /199 /2023 1ST A.D.J.,PURI(Puri) ST/0000021/2024
44	D-BLAPL/38476/2024 BLAPL/85/2025	GIRIDHARI MALIK @ TERA VS STATE OF ODISHA	BINI MISHRA VS	BINJHARPUR /227 /2022 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000133/2022
45	D-BLAPL/159/2025 BLAPL/86/2025	BHAGABANA KISHAN @ BHAGABAN KISAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /316 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001377/2024

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46	D-BLAPL/38902/2024 BLAPL/87/2025	BHASKAR PRADHAN VS UNION OF INDIA	LAXMIDHAR MAHAPATRA VS	NCB BHUBANESWAR /1 /2016 3RD ADJ BHUBANESWAR(Khordha) TR/0000058/2016
47	D-BLAPL/166/2025 BLAPL/88/2025	ROHITA KUMBHAR VS STATE OF ODISHA	ABHILASH MISHRA VS	BINIKA /166 /2022 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000014/2022
48	D-BLAPL/39220/2024 BLAPL/89/2025	SIPUN GHADEI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /154 /2024 PRESIDING OFFICER,CHILDREN COURT Juv/0000049/2024
49	D-BLAPL/39169/2024 BLAPL/90/2025	BASANTA KUMAR NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHAJURIPADA /143 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000696/2024
50	D-BLAPL/31/2025 BLAPL/91/2025	SATYAJIT MALLICK @ SILU VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /224 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000207/2024
51	D-BLAPL/39382/2024 BLAPL/92/2025	DHANURJYA SAGARIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000045/2024
52	D-BLAPL/49/2025 BLAPL/93/2025	DHANA MUDULI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /181 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000094/2024
53	D-BLAPL/38834/2024 BLAPL/94/2025	TANMAY @ NILADHAR NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /172 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000095/2024
54	D-BLAPL/38808/2024 BLAPL/95/2025	A.RAMAMURTY ACHARYA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /157 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000656/2024
55	D-BLAPL/39395/2024 BLAPL/96/2025	SAMAN MAJHI VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	PAIKMAL /163 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000038/2023
56	D-BLAPL/36/2025 BLAPL/97/2025	TUSHAR NAGBHIRE VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	EOW,BHUBANESWAR /7 /2022 O.P.I.D,BALASORE(Baleshwar) CT/0000001/2024
57	D-BLAPL/38880/2024	DINABANDHU PATRA	DILLIP KUMAR MOHANTY	TANGI /62 /2024

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	BLAPL/98/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000258/2024
58	D-BLAPL/42/2025 BLAPL/99/2025	BABULA JANI VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /245 /2020 A.D.J,PATNAGARH(Balangir) SC/0000028/2021
59	D-CMAPL/51867/2024 CMAPL/1/2025	SHANKARLAL MANDHOTHIA VS RAJENDRA KUMAR MANDHOTHIA	ADV. VS	// ()
60	D-CMAPL/51870/2024 CMAPL/2/2025	SHANKARLAL MANDHOTHIA VS RAJENDRA KUMAR MANDHOTHIA	ADV. VS	// ()
61	D-CMAPL/31/2025 CMAPL/3/2025	REGIONAL PROVIDENT FUND COMMNR., BBSR VS INDIAN OIL CORPORATION LTD., MUMBAI	SISHIR SUNDAR MOHANTY VS	// ()
62	D-CMP/50047/2024 CMP/2/2025	SURYANARAYAN PANDA VS RAMACHANDRA PANDA	SASHIBHUSAN DAS VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) Fao/0000021/2023
63	D-CMP/54834/2024 CMP/3/2025	CHITRAMANI @ KALI ROUT VS UDHABA ROUT	PRATYUSHA NAIDU VS	// A.D.J.,BHUBANESWAR(Khordha) RFA/0000066/2017
64	D-CMP/53340/2024 CMP/4/2025	NAMAJAGYAN @ NAMAJAGNYAN MISHRA VS LISWARA MAHARANA	JAYADEBA BEHERA VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR CVREV/0000003/2024
65	D-CMP/54097/2024 CMP/5/2025	SANJUKTA PATTANAIAK VS MANARANJAN PATTANAIAK	DIGAMBAR SETHI VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) CS/0000005/2006
66	D-CMP/54717/2024 CMP/6/2025	ANUSAYA SAHU VS PRAMOD KUMAR PANDA	DAYANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000303/2016
67	D-CONTC/51056/2024 CONTC/17/2025	M/S.BELESWAR ENGINEERING WORKS, CUTTACK VS DEBI PRASAD MOHANTY, B.D.O, BBSR	SABITA RANJAN PATTNAIAK VS	// ()
68	D-CONTC/53378/2024 CONTC/18/2025	BABRUBAHAN DAS VS	ADV. VS	// ()

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69	D-CONTC/53380/2024 CONTC/19/2025	ANU GARG, IAS KRUPASINDHU BEHERA VS ANU GARG, IAS	ADV. VS	// // ()
70	D-CONTC/53427/2024 CONTC/20/2025	RABINDRA NATH BISOYI VS CHANDRA SEKHAR PADHI, ENGNR.-IN-CHIEF, W.R DEPT.	ATMAJIT MANMITH DAS VS	// ()
71	D-CONTC/53444/2024 CONTC/21/2025	SUBHADRA BEHERA VS ASWATHY S., IAS	ADV. VS	// ()
72	D-CONTC/53544/2024 CONTC/22/2025	DEBASMITA RAY VS SURENDRA KUMAR, I.A.S	ADV. VS	// ()
73	D-CONTC/53560/2024 CONTC/23/2025	RAMA CHANDRA BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// ()
74	D-CONTC/54832/2024 CONTC/24/2025	JAGNESWAR SWAIN VS ER. PURNA CHANDRA MOHAPATRA, ENGNR.IN CHIEF(CIVIL), WORKS DEPT.	ADV. VS	// ()
75	D-CONTC/53609/2024 CONTC/25/2025	AKASH BEHERA VS ARUN KUMAR RAY, I.P.S,	SAIBRATA RATH VS	// ()
76	D-CONTC/53651/2024 CONTC/26/2025	SASMITA MOHANTY VS ARVIND AGRAWAL, I.A.S,	ADV. VS	// ()
77	D-CONTC/53671/2024 CONTC/27/2025	BABAJI CHARAN PANDA VS SMRUTI RANJAN PRADHAN, IAS	ASHOK KUMAR MOHANTY VS	// ()
78	D-CONTC/53673/2024 CONTC/28/2025	SUKANTA KUMAR BEHERA VS DR. ARABINDA KUMAR PADHEE, P.SECY, HEALTH AND F.W DEPT.	ADV. VS	// ()
79	D-CONTC/53677/2024 CONTC/29/2025	PRAKASH CHANDRA SETHI VS DR. ARABINDA KUMAR PADHEE, P. SECY, HEALTH AND F.W DEPT.	ADV. VS	// ()

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80	D-CONTC/53679/2024 CONTC/30/2025	TAPAN KUMAR SETHI VS DR. ARABINDA KUMAR PADHEE, P.SECY, HEALTH AND F.W DEPT., BBSR	ADV. VS	// 0 //
81	D-CONTC/53684/2024 CONTC/31/2025	DOLANANDA PRADHAN VS SHALINI PANDIT, IAS	KSHIROD KUMAR ROUT VS	// 0 //
82	D-CONTC/53699/2024 CONTC/32/2025	BHAGABAN BISWAL VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
83	D-CONTC/53704/2024 CONTC/33/2025	MANOJ KUMAR SAINT VS SALINI PANDIT, IAS	ADV. VS	// 0 //
84	D-CONTC/53706/2024 CONTC/34/2025	SARAT CHANDRA SETHI VS SUBHASHREE MOHAPATRA, D.E.O, BHADRAK	ADV. VS	// 0 //
85	D-CONTC/53720/2024 CONTC/35/2025	GUNANIDHI DHARUA VS SUBHA SARMA, IAS	ADV. VS	// 0 //
86	D-CRLA/38869/2024 CRLA/10/2025	BULU@BIKRAM MAHUNTA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	KANPUR /21 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/000018/2023
87	D-CRLA/39046/2024 CRLA/11/2025	ROHIT KUMAR DAS VS STATE OF ODISHA	PRINCE PATNAIK VS	NARLA /36 /2014 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000079/2014
88	D-CRLA/39433/2024 CRLA/12/2025	AMIT NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JUNAGARH /224 /2019 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000064/2019
89	D-CRLA/39266/2024 CRLA/13/2025	BALIA@LOKANATH PRUSTY VS STATE OF ODISHA	SANJIT MISHRA VS	NANDANKANAN /46 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000144/2023
90	D-CRLA/39453/2024 CRLA/14/2025	LAXMIDHAR SAHOO@BAIDHAR@BAIA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA SADAR /243 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000164/2024
91	D-CRLA/37174/2024	KAMAKHYA NAYAK	ARUN KUMAR DAS	PARJANG /316 /2019

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	CRLA/8/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000077/2019
92	D-CRLA/37444/2024 CRLA/9/2025	INFORMANT VS STATE OF ODISHA	ASHOK DAS VS	TOMKA /54 /2024 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur) Spl/0000072/2024
93	D-CRLMC/35565/2024 CRLMC/24/2025	DAKA JENA@ANANDA CHANDRA PRADHAN VS STATE OF ODISHA	DASARATHI DASH VS	FATEGARH /59 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000092/2021
94	D-CRLMC/38486/2024 CRLMC/25/2025	SANTOSH KUMAR PAUL VS STATE OF ODISHA	GOURAV MOHANTY VS	CHANDRASEKHARPUR /305 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000648/2024
95	D-CRLMC/39012/2024 CRLMC/26/2025	GOPAL KRISHNA NAYAK @ GOPAL KRUSNA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /71 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000036/2018
96	D-CRLMC/5/2025 CRLMC/27/2025	SANDEEP KUMAR MOHANTY@SANDEEP MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /141 /2010 A.D.J.,BALASORE(Baleshwar) ST/0000340/2013
97	D-CRLMC/38129/2024 CRLMC/28/2025	BHAGABAN RAM VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	KHURDA P.S. /34 /2021 S.D.J.M.,KHURDA(Khordha) GR/0000095/2021
98	D-CRLMC/39258/2024 CRLMC/29/2025	SUMANTA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /648 /2017 SPL.JUDGE,ANGUL(Anugul) Spl/0000014/2017
99	D-CRLMC/38400/2024 CRLMC/30/2025	SHEIKH MAIRAJUL HAQUE VS STATE OF ODISHA	AFRAAZ SUHAIL VS	BARANGA /157 /2019 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001752/2019
100	D-CRLMC/39260/2024 CRLMC/31/2025	M/S M K BHOOMI INFRA PVT. LTD., BBSR VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003117/2023
101	D-CRLMC/38639/2024 CRLMC/32/2025	BELAMARA AKASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JATNI P.S. /366 /2023 JMFC, JATNI(Khordha) GR/0000752/2023
102	D-CRLMC/38982/2024 CRLMC/33/2025	KEDAR DALABEHERA VS	HRUDANANDA MOHAPATRA VS	PURI TOWN /214 /2016 S.D.J.M.,PURI(Puri)

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103	D-CRLMC/39276/2024 CRLMC/34/2025	STATE OF ODISHA ADIKANDA PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GR/0002713/2016 PALLAHARA /52 /2009 S.D.J.M.,PALLAHARA(Anugul) GR/0000098/2009
104	D-CRLMC/39192/2024 CRLMC/35/2025	RAMNARAYAN MOHANTY VS STATE OF ODISHA(VIG.)	RUDRA NARAYAN PARIJA VS	SAMBALPUR VIGILANCE /51 /2018 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000025/2018
105	D-CRLMC/38985/2024 CRLMC/36/2025	PRANABANDHU SAHU VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	//0 SPL.JUDGE,ANGUL(Anugul) Spl/0000085/2013
106	D-CRLMC/38988/2024 CRLMC/37/2025	RAMAKRUSHNA BANARJEE @ RAMKRUSHNA BENARJI VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /107 /2021 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangpur) GR/0000137/2021
107	D-CRLMC/39278/2024 CRLMC/38/2025	BIMAL PRASANNA ACHARYA VS STATE OF ODISHA(VIG.)	PRABHAS CHANDRA PANDA VS	BALASORE VIGILANCE /30 /2013 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000005/2013
108	D-CRLMC/39117/2024 CRLMC/39/2025	DR. ANANYA NANDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) 2(A)CC/0000718/2012
109	D-CRLMC/39149/2024 CRLMC/40/2025	SAMIR KUMAR MOHANTY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	//0 DISTRICT & SESSIONS JUDGE ,PHULBARI CRREV/0000005/2024
110	D-CRLMC/39004/2024 CRLMC/41/2025	ABHIMANYU BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 DISTRICT & SESSIONS JUDGE,BHADRAKALINGARAJ CRA/0000009/2024
111	D-CRLMC/39040/2024 CRLMC/42/2025	MANTU BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	JASHIPUR /77 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000044/2022
112	D-CRLMP/88/2025 CRLMP/3/2025	UMASANKAR SAMAL VS STATE OF ODISHA	AMLAN MOHANTY VS	JAJPUR SADAR /265 /2024 () //
113	D-CRLREV/38950/2024 CRLREV/4/2025	MOKIM KHAN VS STATE OF ODISHA	KUMAR PRAJWAL VS	RAMACHANDRAPUR /349 /2024 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) CRA/0000014/2024

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114	D-CRLREV/4/2025 CRLREV/5/2025	SUNIL KUMAR RAJ VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 DISTRICT & SESIONS JUDGE,BARIPADA CRA/0000037/2024
115	D-CRLREV/39427/2024 CRLREV/6/2025	SITU@CHIRANJIT BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BARIA /139 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) CRA/0000008/2024
116	D-CRLREV/38764/2024 CRLREV/7/2025	SAHEB SARKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /633 /2024 A.D.J.,MALKANGIRI(Malkangiri) CRA/0000005/2024
117	D-CRLREV/38958/2024 CRLREV/8/2025	UMA SANKAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /431 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) TR/0000059/2023
118	D-EXP/55032/2024 EXP/1/2025	MBA COMMUNITY LOANS PLC,IRELAND VS DILLIP KUMAR MOHANTY	JYOTI RANJAN DEO VS	// () //
119	D-MACA/51796/2024 MACA/10/2025	THE MANAGER (T.P.HUB), M/S ORIENTAL INSURANCE CO. LTD., BBSR VS BANAMALI SETHY	G.P.DUTTA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000166/2020
120	D-MACA/51832/2024 MACA/11/2025	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM VS DAMBURU JANI	G.P.DUTTA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000164/2018
121	D-MACA/53254/2024 MACA/12/2025	NATABARA PATI VS PRAVAT KUMAR PANDA	MOHAAMMED FARADISH VS	// 1ST MACT, DHENKANAL(Dhenkanal) Mac/0000063/2021
122	D-MACA/54042/2024 MACA/13/2025	SIRIKA RITA@REETA SIRIKA VS SANTOSH KANJAKA	DHANANJAYA MUND VS	// A.D.J.,JEYPORE(Koraput) Mac/0000092/2019
123	D-MACA/54321/2024 MACA/14/2025	GOPAN JENA@TAPAN JENA VS BISWAJIT SWAIN	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000216/2021
124	D-MACA/131/2025 MACA/15/2025	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK VS MUKTIKANTA MOHAPATRA	BIJOY DASMOHAPATRA VS	// I MACT,BALASORE(Baleshwar) Mac/0000080/2020
125	D-MACA/50290/2024	D.M., ORIENTAL INSURANCE CO. LTD. (TP HUB), BBSR	G.P.DUTTA	//

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	MACA/8/2025	VS SANDHYARANI PRADHAN	VS	5TH M.A.C.T.,ATHAGARH(Cuttack) Mac/0000042/2021
126	D-MACA/51837/2024 MACA/9/2025	THE B.M, RELIANCE GENERAL INSURANCE CO. LTD., BBSR VS BASUMATI MUDULI	G.P.DUTTA VS	// I MACT,BALASORE(Baleshwar) Mac/0000338/2021
127	D-MATA/53092/2024 MATA/3/2025	NEHA MEHER VS THAHIKAR MEHER	SEVATI SOREN VS	// JUDGE, FAMILY COURT, JHARSGUDA(Cuttack) Mat/0000068/2021
128	D-RPFAM/48231/2024 RPFAM/3/2025	PRAVAT SAHOO@PRABHAT KUMAR SAHOO VS JHUNARANI SAHOO	SAROJ KUMAR DASH VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000053/2023
129	D-RPFAM/52080/2024 RPFAM/4/2025	JYOTI PRAKASH BEHERA VS RUKMANI BISOSYI	JAYADEBA BEHERA VS	// JUDGE, FAMILY COURT, NABARANGPUR Crp/0000001/2022
130	D-RSA/52365/2024 RSA/4/2025	KAPIL CHARAN MOHANTY VS CHOUDHURY AKSHYA KUMAR MISHRA	BIBEKANANDA BHUYAN VS	// A.D.J. SALIPUR(Cuttack) RFA/0000157/2015
131	D-RVWPET/47600/2024 RVWPET/3/2025	GENERAL MANAGER (TECHNICAL), BBSR VS HRUDAYANANDA PRADHAN	UMESH CHANDRA MOHANTY VS	// () //
132	D-RVWPET/55203/2024 RVWPET/4/2025	HARI CHARAN GUPTA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// () //
133	D-TRPCRL/35386/2024 TRPCRL/1/2025	VICTIM VS GANESWAR TARAI	DR. BINODA KUMAR MISHRA VS	ABHAYACHANDPUR /12 /2016 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR CT/0000033/2017
134	D-WA/54422/2024 WA/13/2025	STATE OF ODISHA VS NARENDRA MALI	TAPAN KUMAR DASH, A.G.A. VS	// () //
135	D-WA/54528/2024 WA/14/2025	STATE OF ODISHA VS SASADHAR JENA	SASWAT DAS,A.G.A VS	// () //
136	D-WA/55011/2024 WA/15/2025	JYOTIRANJAN PARIDA VS	SUBHADUTTA ROURAY VS	// ()

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137	D-WA/55022/2024 WA/16/2025	STATE OF ODISHA ACHYUTANANDA BEHERA VS	SUBHADUTTA ROUTRAY VS	// // 0
138	D-WP(C)/54340/2024 WP(C)/117/2025	STATE OF ODISHA BIPIN PANDA VS	LINGARAJ MOHANTY VS	// // 0
139	D-WP(C)/54341/2024 WP(C)/118/2025	STATE OF ODISHA AJAY KUMAR PAIKRAY VS	LINGARAJ MOHANTY VS	// // 0
140	D-WP(C)/54352/2024 WP(C)/119/2025	STATE OF ODISHA NARAYAN PRADHAN VS	UMESH CHANDRA MOHANTY VS	// // 0
141	D-WP(C)/54358/2024 WP(C)/120/2025	STATE OF ODISHA RINKINA SAHOO VS	PADMANAV BHUTIA VS	// // 0
142	D-WP(C)/54100/2024 WP(C)/121/2025	STATE OF ODISHA KAILASH CHANDRA MISHRA VS	LAKSHMAN MISHRA VS	// // 0
143	D-WP(C)/54192/2024 WP(C)/122/2025	STATE OF ODISHA M/S SUMEET SECURITY SERVICE VS	KANANBALA ROY CHOUDHURY VS	// // 0
144	D-WP(C)/54334/2024 WP(C)/123/2025	CHAIRMAN CENTRAL BOARD OF INDIRECT TAXES AND CUSTOM SELESTINA TOPPO VS	SIDDHARTH PRASAD MISHRA VS	// // 0
145	D-WP(C)/54385/2024 WP(C)/124/2025	STATE OF ODISHA KAMAL LOCHAN HALBA VS	MAHENDRA KUMAR SAHOO VS	// // 0
146	D-WP(C)/54412/2024 WP(C)/125/2025	STATE OF ODISHA SUSMITA NAIK VS	MAHENDRA KUMAR SAHOO VS	// // 0
147	D-WP(C)/54335/2024 WP(C)/126/2025	STATE OF ODISHA M/S. BHAGABAT PRASAD DAS VS	KSHIROD KUMAR SAHOO VS	// // 0
		THE DEPUTY COMMNR OF GST AND CENTRAL EXCISE		//

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148	D-WP(C)/54413/2024 WP(C)/127/2025	KAUSALYA NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
149	D-WP(C)/54965/2024 WP(C)/128/2025	DOL BAHADUR THAPA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
150	D-WP(C)/54907/2024 WP(C)/129/2025	KRISH COAL MOVER, JHARSHUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
151	D-WP(C)/54626/2024 WP(C)/130/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O., BBSR-II	CHANDAN MISHRA VS	// 0 //
152	D-WP(C)/54900/2024 WP(C)/131/2025	KRISH COAL MOVER, JHARSHUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
153	D-WP(C)/52632/2024 WP(C)/132/2025	NAMITA DHIR VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
154	D-WP(C)/54885/2024 WP(C)/133/2025	KRISH COAL MOVER, JHARSUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
155	D-WP(C)/54636/2024 WP(C)/134/2025	LAXMAN DAS VS STATE OF ODISHA	ARJUN CHARAN BEHERA VS	// 0 //
156	D-WP(C)/54890/2024 WP(C)/135/2025	KRISH COAL MOVER, JHARSUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
157	D-WP(C)/53860/2024 WP(C)/136/2025	MANJU BANKIRA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
158	D-WP(C)/54894/2024 WP(C)/137/2025	KRISH COAL MOVER, JHARSUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
159	D-WP(C)/53861/2024	HIRA TUDU	ARIJEET MISHRA	//

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	WP(C)/138/2025	VS THE COLLECTOR, MAYURBHANJ	VS	0 //
160	D-WP(C)/55043/2024 WP(C)/139/2025	SURYA NARAYAN JENA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
161	D-WP(C)/54632/2024 WP(C)/140/2025	BIPIN BIHARI SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
162	D-WP(C)/53655/2024 WP(C)/141/2025	ACHARY BHIMSING SANDHYARANI @ B.SANDHYARANI VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
163	D-WP(C)/57/2025 WP(C)/142/2025	RAJIV@RAJEEV SHUKLA VS AUTHORISED OFFICER, ODISHA GRAMYA BANK, GANDAMUNDA, BBSR	BIPLABA P.B. BAHALI VS	// 0 //
164	D-WP(C)/55049/2024 WP(C)/143/2025	SURYA NARAYAN JENA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
165	D-WP(C)/53862/2024 WP(C)/144/2025	RANDAI SOY VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
166	D-WP(C)/54194/2024 WP(C)/145/2025	CHATURBHUI PRUSTY VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
167	D-WP(C)/54419/2024 WP(C)/146/2025	YAMINI NAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
168	D-WP(C)/55054/2024 WP(C)/147/2025	M/S. DEBASHIS KUMAR PANDA, SAMBALPUR VS JOINT COMMNR OF STATE TAX(APPEAL), CT AND GST TERRITORIAL RANGE, SAMBALPUR	KSHIROD KUMAR SAHOO VS	// 0 //
169	D-WP(C)/55170/2024 WP(C)/148/2025	BIJAYA KUMAR PADHI VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
170	D-WP(C)/54226/2024 WP(C)/149/2025	MAMATA DAS VS	BASUDEV PANDA VS	// 0

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171	D-WP(C)/53942/2024 WP(C)/150/2025	THE SUB DIVISIONAL MANAGER, PLANTATION SUB DIVIN. FOREST DEPT. CORPN. OF GOVT. OF ODISHA, BBSR M/S. ADIILAKSMI CONSTRUCTION PVT LTD.,BBSR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// // 0 //
172	D-WP(C)/54417/2024 WP(C)/151/2025	JITENDRA MAJHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
173	D-WP(C)/55172/2024 WP(C)/152/2025	SAROJ KUMAR RAY VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
174	D-WP(C)/54733/2024 WP(C)/153/2025	BISWA RANJAN PATTNAIK VS THE MANAGING DIRECTOR, THE ODISHA SMALL INDUSTRIES CORPORATION LTD., KHAPURIA	DR. JITENDRA KUMAR LENKA VS	// 0 //
175	D-WP(C)/55176/2024 WP(C)/154/2025	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	GYANEDRA KUMAR TRIPATHY VS	// 0 //
176	D-WP(C)/54248/2024 WP(C)/155/2025	PRAHALLAD NAYAK VS STATE OF ORISSA	NISHIKANTA MISHRA VS	// 0 //
177	D-WP(C)/53900/2024 WP(C)/156/2025	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	AMLAN MISHRA VS	// 0 //
178	D-WP(C)/54410/2024 WP(C)/157/2025	ABDUL TAIEB KHAN VS THE CHAIRMAN, ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD., BBSR	PRASHANTA KUMAR DAS VS	// 0 //
179	D-WP(C)/54360/2024 WP(C)/158/2025	RANJANA PRUSTY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
180	D-WP(C)/54085/2024 WP(C)/159/2025	SK. ABDUL JAHID VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
181	D-WP(C)/38/2025 WP(C)/160/2025	SONALI SAHOO VS SECY, STATE SELECTION BOARD, BBSR	AKSHAYA KUMAR PANDEY VS	// 0 //

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182	D-WP(C)/54095/2024 WP(C)/161/2025	ARUN KUMAR BAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
183	D-WP(C)/51310/2024 WP(C)/162/2025	PRAMOD KUMAR JAYSINGH VS BHUBANESWAR DEVELOPMENT AUTHORITY	GYANESWAR SATPATHY VS	// 0 //
184	D-WP(C)/54701/2024 WP(C)/163/2025	SANJUKTA ROUT VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
185	D-WP(C)/53908/2024 WP(C)/164/2025	JAYANTI SAHU VS THE COMMISSIONER CUM SECY TO GOVT OF ODISHA, BBSR	RAMAKANTA SARANGI VS	// 0 //
186	D-WP(C)/54326/2024 WP(C)/165/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //
187	D-WP(C)/51783/2024 WP(C)/166/2025	NIHAR RANJAN SWAIN VS TAPAN KUMAR CHOUDHURY	SUSANT KUMAR MOHANTY VS	// 0 //
188	D-WP(C)/54164/2024 WP(C)/167/2025	SANTOSH PRADHAN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
189	D-WP(C)/54327/2024 WP(C)/168/2025	SUMITRA MOHANTY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
190	D-WP(C)/54966/2024 WP(C)/169/2025	BIBEKANANDA SAHOO VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
191	D-WP(C)/54597/2024 WP(C)/170/2025	RANJITA NAIK VS KALANDI CHARAN NAIK	BIBHUTI BHUSAN SWAIN VS	// 0 //
192	D-WP(C)/54892/2024 WP(C)/171/2025	M/S. GOBINDA CHANDRA BEHERA VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
193	D-WP(C)/54805/2024	KUTARTHA SWAIN	KRISHNA CHANDRA SAHU	//

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	WP(C)/172/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/51794/2024 WP(C)/173/2025	PADMA LOCHAN BISWAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
195	D-WP(C)/54928/2024 WP(C)/174/2025	PREMANANDA PARIDA VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
196	D-WP(C)/54814/2024 WP(C)/175/2025	KISHORE CHANDRA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
197	D-WP(C)/54186/2024 WP(C)/176/2025	KSHIRA DHIR VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
198	D-WP(C)/54842/2024 WP(C)/177/2025	SANATAN NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
199	D-WP(C)/54964/2024 WP(C)/178/2025	ARBIND KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
200	D-WP(C)/54188/2024 WP(C)/179/2025	BAIDHARA MAHALIK VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
201	D-WP(C)/54105/2024 WP(C)/180/2025	SANGITA NAYAK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
202	D-WP(C)/54189/2024 WP(C)/181/2025	RAMA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
203	D-WP(C)/50385/2024 WP(C)/182/2025	PRAFULLA CHANDRA PATRA VS ST AND SC DEVELOPMENT, MINORITIES AND BACKWARD CLASSES WELFARE DEPT., BBSR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
204	D-WP(C)/54106/2024 WP(C)/183/2025	SUKUMAR DAS VS	ADYASIDHI MISHRA VS	// 0

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205	D-WP(C)/54113/2024 WP(C)/184/2025	STATE OF ODISHA PRAJNA PARAMITA PRAHARAJ VS DEVI PRASAD SAMANTARAY	SASHIBHUSAN DAS VS	// // 0 //
206	D-WP(C)/54193/2024 WP(C)/185/2025	SANTILATA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
207	D-WP(C)/54927/2024 WP(C)/186/2025	KRUSHNA CHANDRA PARNA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
208	D-WP(C)/54329/2024 WP(C)/187/2025	DEBABRATA BISWAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
209	D-WP(C)/54363/2024 WP(C)/188/2025	BALIRAMA BHATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
210	D-WP(C)/54249/2024 WP(C)/189/2025	SAROJINI DASH VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
211	D-WP(C)/54364/2024 WP(C)/190/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
212	D-WP(C)/54190/2024 WP(C)/191/2025	SADYASMITA MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
213	D-WP(C)/54255/2024 WP(C)/192/2025	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
214	D-WP(C)/54224/2024 WP(C)/193/2025	SATYA RANJAN RANA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
215	D-WP(C)/54853/2024 WP(C)/194/2025	KRUPASINDHU BERIHA VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //

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216	D-WP(C)/54267/2024 WP(C)/195/2025	GANESWAR MAJHI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/54854/2024 WP(C)/196/2025	DIPTI PRASANNA SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
218	D-WP(C)/54296/2024 WP(C)/197/2025	MOHESWAR NAHAK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
219	D-WP(C)/55036/2024 WP(C)/198/2025	HADIBANDHU JENA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
220	D-WP(C)/54762/2024 WP(C)/199/2025	PABITRA MOHAN SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
221	D-WP(C)/55037/2024 WP(C)/200/2025	SURYA NARAYAN JENA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
222	D-WP(C)/54301/2024 WP(C)/201/2025	BHAGIRATHI GADANAYAK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
223	D-WP(C)/55226/2024 WP(C)/202/2025	RAJENDRA SAMAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
224	D-WP(C)/55231/2024 WP(C)/203/2025	GIRISH CHANDRA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
225	D-WP(C)/54093/2024 WP(C)/204/2025	LATA SETHI VS SANJU BEHERA	ASWINI KUMAR KARMI VS	// 0 //
226	D-WP(C)/55241/2024 WP(C)/205/2025	SANDIP KUMAR CHAND VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
227	D-WP(C)/54332/2024	PRAVATI SAHOO	SOUGAT DASH	//

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	WP(C)/206/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/54489/2024 WP(C)/207/2025	PURNA CHANDRA DASH VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
229	D-WP(C)/55247/2024 WP(C)/208/2025	RAJ KUMAR BISWAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
230	D-WP(C)/54758/2024 WP(C)/209/2025	PAHALI PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
231	D-WP(C)/55249/2024 WP(C)/210/2025	BASANTA KUMAR MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
232	D-WP(C)/54338/2024 WP(C)/211/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
233	D-WP(C)/50503/2024 WP(C)/212/2025	DR.NABEEN KUMAR RATH VS ARAVIND AGRAWAL, IAS SECY HIGHER EDUCATION, GOVT. OF ODISHA	NABEEN KUMAR RATH VS	// 0 //
234	D-WP(C)/54423/2024 WP(C)/213/2025	ISHWAR MAJHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
235	D-WP(C)/55060/2024 WP(C)/214/2025	BHAGYA LAXMI PADHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
236	D-WP(C)/54287/2024 WP(C)/215/2025	TAHERA BIBI VS SEBATI BHOI	AJAYA KUMAR NANDA VS	// 0 //
237	D-WP(C)/55063/2024 WP(C)/216/2025	BHAGYA LAXMI PADHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
238	D-WP(C)/54972/2024 WP(C)/217/2025	PURENDRA DEV NAYAK VS	ARUN KUMAR PATRA VS	// 0

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239	D-WP(C)/51135/2024 WP(C)/218/2025	STATE OF ODISHA KISHORE CHANDRA RATH VS PARADEEP PORT TRUST	S.SUDHAKAR RAO VS	// // 0 //
240	D-WP(C)/239/2025 WP(C)/219/2025	DEBASISH CHOUDHURY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
241	D-WP(C)/55068/2024 WP(C)/220/2025	BHAGYA LAXMI PADHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
242	D-WP(C)/54976/2024 WP(C)/221/2025	KIRTAN MAHALIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
243	D-WP(C)/54365/2024 WP(C)/222/2025	SANGRAM JENA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
244	D-WP(C)/52009/2024 WP(C)/223/2025	BEENAPANI DEGREE COLLEGE, DHUMABHATA, BOLANGIR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
245	D-WP(C)/287/2025 WP(C)/224/2025	PRAFULLA CHANDRA BISWAL VS STATE OF ORISSA	SUVASHISH PATTANAIAK VS	// 0 //
246	D-WP(C)/53290/2024 WP(C)/225/2025	TARA PRASANNA PATTANAIAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
247	D-WP(C)/46/2025 WP(C)/226/2025	PURBA BAGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
248	D-WP(C)/54993/2024 WP(C)/227/2025	SUSHILA NAYAK VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //
249	D-WP(C)/98/2025 WP(C)/228/2025	M/S.SADANANDA SAHOO, JAGATSINGHPUR VS CT AND GST OFFICER, JAGATSINGHPUR	KAJAL SAHOO VS	// 0 //

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250	D-WP(C)/101/2025 WP(C)/229/2025	M/S.SONU PATTANAYAK, PURI VS ADDITIONAL STATE TAX OFFICER, PURI	KAJAL SAHOO VS	// 0 //
251	D-WP(C)/54783/2024 WP(C)/230/2025	AMULYA CHARAN OJHA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
252	D-WP(C)/54994/2024 WP(C)/231/2025	M/S. RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
253	D-WP(C)/271/2025 WP(C)/232/2025	SHEIKH FAZLUDDIN VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
254	D-WP(C)/105/2025 WP(C)/233/2025	M/S. DEBARAJ MAHATAB, CUTTACK VS JOINT COMMISSIONER OR STATE TAX (APPEAL), TERRITORIAL RANGE, CUTTACK-II, CUTTACK	KAJAL SAHOO VS	// 0 //
255	D-WP(C)/52301/2024 WP(C)/234/2025	M/S BIRAJA CONSTRUCTION, JAJPUR VS STATE OF ODISHA	A.SANGANERIA VS	// 0 //
256	D-WP(C)/54444/2024 WP(C)/235/2025	PABITRA KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
257	D-WP(C)/54996/2024 WP(C)/236/2025	HARA GOVIND DAS VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// 0 //
258	D-WP(C)/55245/2024 WP(C)/237/2025	GORAKHNATH GIRI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
259	D-WP(C)/54997/2024 WP(C)/238/2025	BIKASH AGRAWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
260	D-WP(C)/54507/2024 WP(C)/239/2025	BISWAJIT MOHAPATRA VS OMBUDSMAN, RBI, BBSR	GOPINATH MISHRA VS	// 0 //
261	D-WP(C)/54749/2024	CHANDRAMANI BEHERA	BASUDEV BARIK	//

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	WP(C)/240/2025	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/54999/2024 WP(C)/241/2025	BANK OF BARODA, SAMBALPUR VS COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	GURUDUTTA KAR VS	// 0 //
263	D-WP(C)/54797/2024 WP(C)/242/2025	TAPASWINI BEHERA VS GOVT. OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
264	D-WP(C)/53417/2024 WP(C)/243/2025	GANESWAR BEHERA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
265	D-WP(C)/331/2025 WP(C)/244/2025	GRAND BAZAAR DEVELOPMERS LLP, KOLKATA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
266	D-WP(C)/54584/2024 WP(C)/245/2025	TINAMUNI ORAM VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
267	D-WP(C)/54903/2024 WP(C)/246/2025	BISWANATH BARIK VS REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
268	D-WP(C)/54751/2024 WP(C)/247/2025	LOKANATH BEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
269	D-WP(C)/53578/2024 WP(C)/248/2025	LAXMINARAYAN DORA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
270	D-WP(C)/258/2025 WP(C)/249/2025	MD.KASIM ALI VS THE COLLECTOR CUM DIST.MAGISTRATE SAMBALPUR	JNYANANANDA PANDA VS	// 0 //
271	D-WP(C)/54589/2024 WP(C)/250/2025	TINAMUNI ORAM VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
272	D-WP(C)/54906/2024 WP(C)/251/2025	NRUSINGHA NATH BEHERA VS	SANJIB MOHANTY VS	// 0

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273	D-WP(C)/54886/2024 WP(C)/252/2025	REGISTRAR, UTKAL UNIVERSITY KABITA MAHAPATRA @ BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// // 0 //
274	D-WP(C)/54628/2024 WP(C)/253/2025	SRIDHAR BHOI VS ZONE OFFICER CUM L.A.COLLECTOR, LAXMIPOSI ZONE, MAYURBHANJA	SUKANTA KUMAR NAYAK VS	// 0 //
275	D-WP(C)/54631/2024 WP(C)/254/2025	ORISSA MOTORS PRIVATE LTD, BBSR VS R.T.O.,BBSR-II	CHANDAN MISHRA VS	// 0 //
276	D-WP(C)/191/2025 WP(C)/255/2025	HEMALATA HOSPITALS LTD VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
277	D-WP(C)/54066/2024 WP(C)/256/2025	BINODINI PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
278	D-WP(C)/54915/2024 WP(C)/257/2025	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
279	D-WP(C)/54755/2024 WP(C)/258/2025	DASARATHI DEHURY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
280	D-WP(C)/54644/2024 WP(C)/259/2025	ROJALEEN PRIYADARSHINI VS THE STATE OF ODISHA	MANAMOHAN PATTANAYAK VS	// 0 //
281	D-WP(C)/54049/2024 WP(C)/260/2025	MANMATH KUMAR SAHOO VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// 0 //
282	D-WP(C)/54921/2024 WP(C)/261/2025	SATCHIDANANDA PUHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
283	D-WP(C)/54862/2024 WP(C)/262/2025	SURENDRA KUMAR DASH VS STATE OF ODISHA	HARIKRUSHNA PANIGRAHI VS	// 0 //

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284	D-WP(C)/52407/2024 WP(C)/263/2025	CHAKRADHAR MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
285	D-WP(C)/54679/2024 WP(C)/264/2025	SANGHAMITRA AGRO INDUSTRIES, GANJAM VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
286	D-WP(C)/52498/2024 WP(C)/265/2025	CHANDRAHAS PRADHAN VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
287	D-WP(C)/50421/2024 WP(C)/266/2025	SHRUTI RANJAN SAMANTARAY VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
288	D-WP(C)/54600/2024 WP(C)/267/2025	SASHIKANTA PATI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
289	D-WP(C)/54681/2024 WP(C)/268/2025	UPENDRA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
290	D-WP(C)/55102/2024 WP(C)/269/2025	PRAMOD KUMAR ROUT VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
291	D-WP(C)/55109/2024 WP(C)/270/2025	TAPAN KUMAR NAYAK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
292	D-WP(C)/54659/2024 WP(C)/271/2025	DOLAGOBINDA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
293	D-WP(C)/92/2025 WP(C)/272/2025	PRAVAKAR MALLICK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
294	D-WP(C)/53657/2024 WP(C)/273/2025	SANRAJ GOND VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
295	D-WP(C)/54699/2024	BABA CHANDANESWAR ENGINEERING CONSTRUCTION AND LABOUR CONTRACTORS PRIVATE LIMITED	COOPERATIVE SOCIETY	KALASORE //

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	WP(C)/274/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/54704/2024 WP(C)/275/2025	KUMA NAIK VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
297	D-WP(C)/54724/2024 WP(C)/276/2025	SRIKANTA DEHURY VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
298	D-WP(C)/53079/2024 WP(C)/277/2025	BIKASH MAHAPATRA @ PATRA VS CHANDRA MAHAPATRA	BYOMOKESH SAHOO VS	// 0 //
299	D-WP(C)/54771/2024 WP(C)/278/2025	SHIV PARIVAHAN, JAGATPUR, CUTTACK VS PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	RAMESH CHANDRA JENA VS	// 0 //
300	D-WP(C)/55111/2024 WP(C)/279/2025	SUNANDA MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
301	D-WP(C)/53745/2024 WP(C)/280/2025	KISHOR CHANDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
302	D-WP(C)/54706/2024 WP(C)/281/2025	MUKTA NAIK @ MUKATA NAIK VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
303	D-WP(C)/240/2025 WP(C)/282/2025	HADUBANDHU SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
304	D-WP(C)/54036/2024 WP(C)/283/2025	MAYURBHANJ MEDICAL ACADEMY VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
305	D-WP(C)/53887/2024 WP(C)/284/2025	SANJAY SAHOO VS STEEL AUTHORITY OF INDIA LTD, SUNDERGARH	BIYOTKESH MOHANTY VS	// 0 //
306	D-WP(C)/54091/2024 WP(C)/285/2025	DURGA PRASAD MAHAPATRA VS	ASWINI KUMAR KARMI VS	// 0

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307	D-ABLAPL/39115/2024 ABLAPL/44/2025	STATE OF ODISHA PINKI SINGH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// JHARSUGUDA SADAR /558 /2024 ()
308	D-ABLAPL/39479/2024 ABLAPL/45/2025	STATE OF ODISHA MAHESWAR PRUSTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// NISCHINTAKOILI /209 /2024 ()
309	D-ABLAPL/19/2025 ABLAPL/46/2025	STATE OF ODISHA SUGRI KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// GOCHHAPADA /60 /2023 ()
310	D-ABLAPL/25/2025 ABLAPL/47/2025	STATE OF ODISHA RANJAN BISOYI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// JARADA /360 /2024 ()
311	D-ABLAPL/38913/2024 ABLAPL/48/2025	STATE OF ODISHA SOURABHA KAR @ JYOTI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// JAJPUR TOWN /498 /2024 ()
312	D-ABLAPL/39/2025 ABLAPL/49/2025	STATE OF ODISHA JABED QUADRI@MOJAHID SAJI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// DASARATHPUR /177 /2024 ()
313	D-ABLAPL/63/2025 ABLAPL/50/2025	STATE OF ODISHA HUSEN SAHOO VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	// JARAPADA /339 /2024 ()
314	D-ABLAPL/38690/2024 ABLAPL/51/2025	STATE OF ODISHA MALAYA SWAIN VS STATE OF ODISHA	ABIT SAHU VS	// ERASAMA /246 /2024 ()
315	D-ABLAPL/39078/2024 ABLAPL/52/2025	STATE OF ODISHA SANTANU KUMAR BALABANTARAY @ SANTANU BALABANTARAY @ SANTANU KUMAR SAHOO VS STATE OF ODISHA	KABIR SAHOO VS	// FATEGARH /264 /2024 ()
316	D-ABLAPL/39101/2024 ABLAPL/53/2025	STATE OF ODISHA BIDYADHAR SAHOO VS STATE OF ODISHA	GANGADHAR SAMAL VS	// AUL /721 /2024 ()
317	D-ABLAPL/20/2025 ABLAPL/54/2025	STATE OF ODISHA PRAVATI OJHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// ALAKUNDA /153 /2024 ()

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318	D-ABLAPL/39270/2024 ABLAPL/55/2025	B TOPHAN PATRA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KODALA /626 /2024 () //
319	D-ABLAPL/23/2025 ABLAPL/56/2025	KESHAB CHANDRA MAHANTA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHAMPUA /302 /2024 () //
320	D-ABLAPL/38249/2024 ABLAPL/57/2025	ASISH PARIDA@ASHISH KUMAR PARIDA VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /385 /2024 () //
321	D-ABLAPL/39024/2024 ABLAPL/58/2025	GAYATRI MOHAPATRA VS CBI	ANIMESH SINGH VS	/ /0 () //
322	D-ABLAPL/89/2025 ABLAPL/59/2025	NARESH KUMAR AHIR VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	KESINGA /509 /2024 () //
323	D-ABLAPL/39445/2024 ABLAPL/60/2025	RANJIT DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	/ /0 () //
324	D-ABLAPL/39068/2024 ABLAPL/61/2025	SUBRAT MONTRY @ SUBRAT MOHANTY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	GOPALPUR /346 /2024 () //
325	D-ABLAPL/75/2025 ABLAPL/62/2025	DIPENDRA KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	AGARAPADA /257 /2024 () //
326	D-ABLAPL/39209/2024 ABLAPL/63/2025	CHAKRADHAR MAHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIA /207 /2024 () //
327	D-ABLAPL/18/2025 ABLAPL/64/2025	RAVI SHANKAR AGRAWAL VS STATE OF ODISHA	SAIBRATA RATH VS	JHARSUGUDA /715 /2024 () //
328	D-ABLAPL/39198/2024 ABLAPL/65/2025	ASHOK MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /19 /2020 () //
329	D-ABLAPL/100/2025	SAKILA BIBI	BASANTA KUMAR DAS	SORO /592 /2017

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	ABLAPL/66/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/39215/2024 ABLAPL/67/2025	RAMA CHANDRA JENA @ GANESH JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KONARK /243 /2024 () //
331	D-ABLAPL/107/2025 ABLAPL/68/2025	SANJULATA NAYAK VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	SORO /983 /2024 () //
332	D-ABLAPL/111/2025 ABLAPL/69/2025	DILU MOHARATHA @ DILLIP MOHARATHA VS STATE OF ODISHA	BIJAY JENA VS	RAJNAGAR /395 /2024 () //
333	D-ABLAPL/38142/2024 ABLAPL/70/2025	SANTOSH MUDULI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /272 /2024 () //
334	D-ABLAPL/22/2025 ABLAPL/71/2025	SANKARSHAN DALEI VS STATE OF ODISHA	JAGABANDHU SAHU VS	ULLUNDA /205 /2024 () //
335	D-ABLAPL/38461/2024 ABLAPL/72/2025	SK.RIYAZ QUADRI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /318 /2024 () //
336	D-ABLAPL/120/2025 ABLAPL/73/2025	SIBU CHINARA VS STATE OF ODISHA	JAYADEBA BEHERA VS	DASPALLA /68 /2017 () //
337	D-ABLAPL/38907/2024 ABLAPL/74/2025	RASMITA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TIHIDI /319 /2019 () //
338	D-ABLAPL/124/2025 ABLAPL/75/2025	JALADHAR DANDAPAT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //
339	D-ABLAPL/126/2025 ABLAPL/76/2025	GHANTI SAHOO @ ANITA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KANKADAHAD /257 /2024 () //
340	D-ABLAPL/38909/2024 ABLAPL/77/2025	SUMIT KUMAR RAM VS	AMLAN SHAKTI PAUL VS	KHURDA P.S. /526 /2015 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/129/2025 ABLAPL/78/2025	STATE OF ODISHA KARUNAKAR MOHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	// SORO /710 /2024 ()
342	D-ABLAPL/39250/2024 ABLAPL/79/2025	PRANAKRUSHNA MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ODAGAON /299 /2024 ()
343	D-ABLAPL/142/2025 ABLAPL/80/2025	PINTU @ JAYADEV SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// CHOUDWAR /615 /2024 ()
344	D-ABLAPL/145/2025 ABLAPL/81/2025	GUPTESWAR @ PABAN SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// GAISILET /245 /2024 ()
345	D-ABLAPL/104/2025 ABLAPL/82/2025	DHARITRI PRASAD MISHRA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// Maitri Vihar PS /516 /2024 ()
346	D-ABLAPL/106/2025 ABLAPL/83/2025	GANESH BHOI VS STATE OF ODISHA	ANIRUDHA DAS VS	// BOUDH /404 /2024 ()
347	D-ABLAPL/114/2025 ABLAPL/84/2025	SIBU CHINARA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// DASPALLA /75 /2017 ()
348	D-ABLAPL/116/2025 ABLAPL/85/2025	SIBU CHINARA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// BANIGOCHA /49 /2017 ()
349	D-ABLAPL/81/2025 ABLAPL/86/2025	DIPENDRA KU. PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// AGARAPADA /256 /2024 ()
350	D-ABLAPL/117/2025 ABLAPL/87/2025	KALANDI MAHANTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// KANKADAHAD /252 /2024 ()
351	D-ABLAPL/162/2025 ABLAPL/88/2025	DEEPAK BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// PIPLI /589 /2024 ()

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CASES REGISTERED REPORT AS ON :03/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/38048/2024 ABLAPL/89/2025	DEBABRATA SAMAL VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KUJANGA /533 /2024 () //